

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 10/NCLT/AHM/2017
Gujarat High Court with CA 473/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: Magic Engineering Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

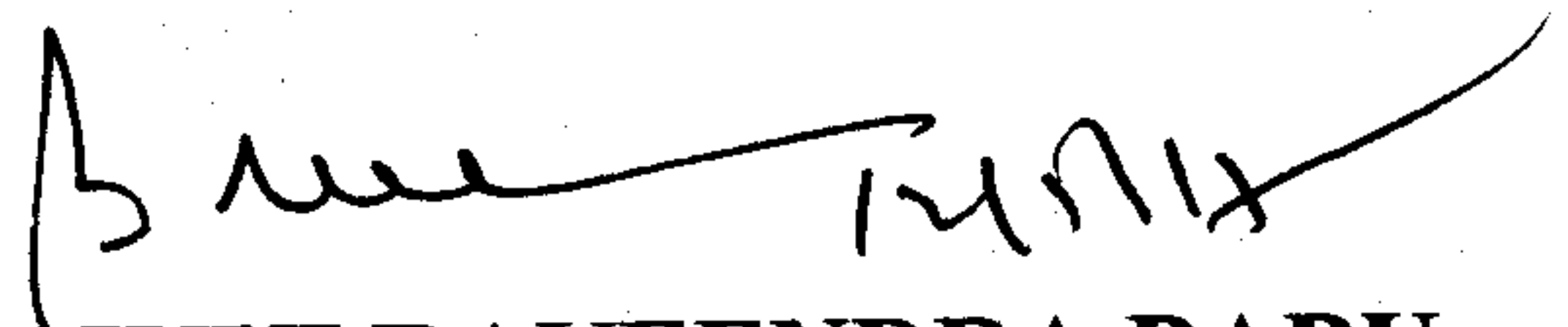
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRITESH L. PARIKH	Advocate	Resp - OL	Pritesh L. Parikh
2.	TANVISH BHATT	Advocate	Petitioner	Tanvish Bhatt
3.	RAHUL DEV	Advocate	Petitioner	Rahul Dev

ORDER

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Mr. Rahul Dev present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

At request of learned Counsel for petitioner.

List the matter 26.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.